

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/2756/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 29th March, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAJ/2023/802 dtd. 28th March, 2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.03.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 29.03.2023 till the morning of 31.03.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/2757/A, dated 29-03-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
[Handwritten mark]